

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 80 of 2013**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission ..... Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. R.K. Mehta &  
Mr. Antaryami Upadhyay for R-1  
Mr. P.N. Bhandari for R-5,6 &8

**ORDER**

We have heard the learned Counsel for the Appellant and the learned counsel for Respondent Nos. 5, 6 & 8.

Post the matter for further hearing on **18.09.2013**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**